

**CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH
CIRCUIT BENCH AT RANCHI
CP/051/00031/18
[Arising out of OA/051/00066/2017]**

Date of Order: 10/09/2018

C O R A M
HON'BLE MR. A.K. PATTNAIK, MEMBER[J]
HON'BLE MR. PRADEEP KUMAR, MEMBER[A]

Ghanashyam Naik , Applicant.
-By Advocate: - Mr. M.A. Khan

-Vrs-

Mr. V.K. Gupta, Respondents.
-By Advocate- Mrs. Mahua Palia

O R D E R
[ORAL]

Per Mr. A.K. Pattnaik, J.M.:- Heard Mr. M. A. Khan, learned counsel for the applicant.

2. The learned counsel for the applicant fairly submitted that in the meantime the respondents have complied with the order dated 09.01.2018 passed in OA/051/00066/2017. He, therefore, does not want to press for the contempt proceeding further. Accordingly, the CP is dropped. Requisites, if any, already issued stand discharged.

[Pradeep Kumar]/M[A]

[A.K. Pattnaik]/M[J]

Srk.